

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 6819/2015

KULRAJI (D) THROUGH HER LEGAL HEIRS PRAMOD KUMAR SINGH Appellant(s)

VERSUS

STATE OF U.P.. THROUGH ADDL. COMMISSIONER & ORS. Respondent(s)

Date : 14-05-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Nishant Kumar, Adv.
 Mr. Manu Shanker Mishra, AOR

For Respondent(s)

Mr. Akshat Kumar, AOR

Mr. Yadav Narender Singh, AOR

Mr. Jitendra Kumar Tipathi, Adv.
Ms. Swarupma Chaturvedi, Adv.

Mr. Rahul Shukla, Adv.
Mr. Susheel Tripathi, Adv.
Ms. Bachita B. Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Respondent Nos. 1 and 2 have already filed the counter affidavit. Lrs. of deceased respondent No.3 have failed to file the counter affidavit. Ld. Counsel for the parties have also failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar